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Circulated for Admission
on 6.9.89.

By Registrar.
5/9

Dated: 6.9.1989

Mr. Subodh Toshi, Advocate
for the respondents states that the
petitioner has made a representa-
tion dated 1.7.1989 to the CPO (SAT)
and the same is pending for his
consideration.

We direct that till the disposal
of the petitioner's representation and
for a period of two weeks there-
after, the impugned order of rever-
sion issued by the Respondent
No. 3 reverting the petitioner from
the post of Signal Inspector, Gr. I
to Signal Inspector, Gr. II shall not
be given effect to.

In view of the above direction,
Mr. M. D. Lonkar, Advocate for the
applicant seeks permission to withdraw
the petition. Petition allowed to be
withdrawn.

P. S. Chaudhuri
(P. S. CHAUDHURI) M(A)

(P. S. SHAH) V.C.

Order dtd. 6/9/89
Send to parties
on 13/9/89.

Q. B. D.
13/9/89